

Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade  
O&M Section

Dated :-29-06-2007

**O & M Instruction No10/2007**

**Subject: Transfer of the work pertaining to updating old IECs issued by STPIs, from EDI Section in HQ to the O/o Zonal Jt. Director General of Foreign Trade, CLA, New Delhi.**

Attention is invited to OMI No 6/2004 dated 11.5.04 wherein EDI Section in HQ, has allocated the work of updating old IECs issued by STPIs. It has now been decided to transfer this item of work to the O/o Zonal Jt. Director General of Foreign Trade, CLA, New Delhi.

2. This issues with the approval of DGFT.
3. O/o Zonal Jt. Director General of Foreign Trade, CLA, New Delhi is requested to issue a Trade Notice for information of the public on receipt of this OMI.

Sd/-  
(K.P.Singh)  
Dy. Director General of Foreign Trade

To

1. All Officers/ Sections of DGFT
2. All Zonal / Regional Offices
3. STPI, Ministry of IT, CGO Complex, New Delhi

**( Issue from File No. 1/69/594/01/2007-O&M)**